

Grade-I, II & III Judicial Officers of ASSAM,  
NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH  
JUDICIAL SERVICES:

(Published under the Authority of Hon'ble the Chief Justice, Gauhati High Court).

**GRADATION LIST OF GRADE-I OFFICERS OF THE ASSAM JUDICIAL SERVICE  
ARRANGED ACCORDING TO SENIORITY AS ON  
1<sup>st</sup> JUNE, 2023**

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
1.	Shri Murtaza Ahmed Choudhury (Selection Grade District Judge)	M.A, L.L.B.	17.8.1963	-	25.8.1992	Grade-III-25.8.1992 Grade-II-10.5.2004 Grade-I-17.6.2011 (Ad-hoc) Grade-I-20.7.2011 Selection Grade-13.12.2016	Grade-III-16.9.1999 Grade-I-20.07.2013	District and Sessions Judge, Dhemajji	31.8.2023	AS0025
2.	Shri Pranjal Das (Super Time Scaled District Judge)	B.A. (Hons), L.L.B.	03.12.1970	Enrolled as an Advocate on 11.12.1998, Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Jorhat	31.12.2030	AS0031
3.	Shri Sanjeev Kumar Sharma	B.Com, L.L.B.	21.09.1971	Enrolled as an Advocate	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in	Grade-I-10.2.2014	Special Judge, CBI &	30.09.2031	AS0032

	(Super Time Scaled District Judge)			on 02.02.1999 Gauhati High Court		Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020		NIA, Assam, Guwahati			AS0033
4.	Shri Abhijit Bhattacharyya (Super Time Scaled District Judge)	B.Sc (Hons), LL.B.	26.12.1971	Enrolled as an Advocate on 19.09.1996 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Darrang, Mangaldoi	31.12.2031		AS0033
5.	Shri Raktim Duarah (Super Time Scaled District Judge)	B.Sc (Major), LL.B.	01.10.1974	Enrolled as an Advocate on 29.11.2000 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Nagaon	01.10.2034		AS0034
6.	Shri Gautam Baruah (Super Time Scaled District Judge)	B.A., LL.B.	01.04.1974	Enrolled as an Advocate on 28.04.2000 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Kamrup, Amingaon	01.04.2034		AS0035
7.	Shri Satyajit Khound	B.Sc.(Hons), LL.M.	01.01.1964	Enrolled as an Advocate on	25.07.1995	Grade-III-25.07.1995 Grade-II-14.02.2006	Grade-III-26.07.2001 Grade-II-	District and Sessions Judge, Dibrugarh	31.01.2024		AS0046

	(Super Time Scaled District Judge)				24.01.1991		Grade-I- 21.12.2012 Selection Grade- 01.01.2019	14.02.2008 Grade-I- 21.12.2014				
8.	Shri Pratim Kumar Bora (Selection Grade District Judge)	M.Sc, LL.B.	01.03.1966	Enrolled as an Advocate on 12.03.1990 Gauhati High Court	30.09.1994	Grade-III- 30.09.1994 Grade-II-07.12.2006 Grade-I- 21.12.2012 Selection Grade- 17.12.2019	Grade-III- 28.07.2001 Grade-II- 07.12.2008 Grade-I- 21.12.2014	District and Sessions Judge, Barpeta	01.03.2026	AS0047		
9.	Smti Indira Barman (Selection Grade District Judge)	M.A., LL.B.	25.01.1964	Enrolled as an Advocate on 21.09.1990	01.12.1997	Grade-III- 01.12.1997 Grade-II-21.02.2008 Grade-I- 21.12.2012 Selection Grade- 17.12.2019	Grade-III- 02.12.2002 Grade-II- 21.02.2010 Grade-I- 21.12.2014	District and Sessions Judge, Kamrup (M), Guwahati	31.01.2024	AS0049		
10.	Smti Bijay Lashmi Boruah (SC) (Selection Grade District Judge)	B.A., LL.B. D.J.	01.03.1964	March, 1990	1.12.1997	Grade-III-1.12.1997 Grade-II-15.02.2008 Grade-I-13.08.2014 (retrospective effect) Selection Grade- 19.03.2020	Grade-III- 2.12.2002 Grade-I- 13.08.2016	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati	01.03.2024	AS0051		
11.	Shri Binod Kumar Chetri (Selection Grade)	M.Com. LL.B.	09.03.1964	Enrolled as an Advocate on 30.03.1992	05.05.2000	Grade-III- 05.05.2000 Grade-II-06.02.2009 Grade-I-06.04.2013	Grade-III- 11.05.2003 Grade-II- 06.02.2011	Special Judge, CBI, Assam. Addl. Court No. 1, Assam, Guwahati	31.03.2024	AS0052		

	District Judge)						Selection Grade-19.03.2020	Grade-I-6.4.2015				
12.	Shri Sunil Kumar Poddar (Selection Grade District Judge)	B.Com (Hons.), LL.B.	22.03.1965	Enrolled as an Advocate on 23.03.1993	10.05.2000	Grade-III-10.05.2000 Grade-II-12.02.2009 Grade-I-01.04.2013 Selection Grade-19.03.2020	Grade-III-11.5.2003 Grade-II-12.02.2011 Grade-I-1.4.2015	Principal Judge, Family Court, No.3, Kamrup (M), Guwahati	31.03.2025	AS0053		
13.	Smti Rita Kar (Selection Grade District Judge)	B.A., B.T., LL.B.	25.08.1963	Enrolled as an Advocate on 30.03.1992 Gauhati High Court, Guwahati	01.12.1997	Grade-III-01.12.1997 Grade-II-15.02.2008 Grade-I-12.04.2013 Selection Grade-19.03.2020	Grade-III-2.12.2002 Grade-II-15.02.2010 Grade-I-12.4.2015	Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati	31.08.2023	AS0054		
14.	Shri Satya Nath Sarma (Selection Grade District Judge)	B.Sc, LL.M.	11.02.1965	Enrolled as an Advocate on 23.09.1993 Gauhati High Court	10.05.2000	Grade-III-10.05.2000 Grade-II-18.09.2008 Grade-I-08.04.2013 Selection Grade-19.03.2020	Grade-III-11.05.2003 Grade-II-18.09.2010 Grade-I-8.4.2015	Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati	28.02.2025	AS0055		
15.	Smti Aparna Aitsaria, Selection Grade District Judge	B.A. (Hons.), LL.M.	12.11.1970	Enrolled as an Advocate on 03.10.1997 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	Registrar General, Gauhati High Court, Guwahati	30.11.2030	AS0056		

16.	Shri Abubakkar Siddique (Selection Grade District Judge)	M.A., LL.B.	21.07.1969	Enrolled as an Advocate on 05.10.2002 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-1) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Dima Hasao, Haflong	31.07.2029	AS0057
17.	Shri Aditya Hazarika (Selection Grade District Judge)	B.S.L., LL.B.	27.08.1977	Enrolled as an Advocate on 23.08.2002 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-1) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Hojai	31.08.2037	AS0058
18.	Shri Dhrupad Kashyap Das (Selection Grade District Judge)	B.S.L., LL.B.	01.12.1975	Enrolled as an Advocate on 29.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-1) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Cachar, Silchar	30.11.2035	AS0059
19.	Shri Utpal Prasad (Selection Grade District Judge)	B.Sc, LL.B.	02.07.1968	Enrolled as an Advocate on 03.09.2001 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-1) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Barpeta	31.07.2028	AS0060
20.	Shri Debasish Bhattacharjee (Selection Grade District Judge)	B.Com, LL.B.	31.12.1976	Enrolled as an Advocate on 25.08.2004 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-1) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Nalbari	31.12.2036	AS0061

21.	Smti Suchandra Bhattacharjee (Selection Grade District Judge)	B.A. (Hons.), LL.B.	06.02.1975	Enrolled as an Advocate on 06.04.1999 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Dhubri	28.02.2035	AS0062
22.	Shri Biswajit Chakraborty (Selection Grade District Judge)	B.Com (Hons.), LL.B.	05.02.1972	Enrolled as an Advocate on 06.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati	28.02.2032	AS0063
23.	Shri Surajit Kumar Dhar (Selection Grade District Judge)	M.A., LL.B.	14.7.1965	12.9.1990	16.4.1998	Grade-III-16.4.1998 Grade-II-20.2.2008 Grade-I-9.12.2014 Selection Grade-01.08.2022	Grade-III-7.4.2003 Grade-II-20.2.2010 Grade-I-9.12.2016	Principal Judge, Family Court, Cachar, Silchar	31.7.2025	AS0081
24.	Shri Mahendra Kalita (Selection Grade District Judge)	M.A., LL.M.	2.2.1964	30.09.1991	9.4.1998	Grade-III 9.4.1998 Grade-II 19.2.2008 Grade-I-18.03.2015 Selection Grade-01.08.2022	Grade - III-10.4.2003 Grade-II-19.02.2010 Grade-I-18.3.2017	District and Sessions Judge, Udalguri	28.2.2024	AS0083
25.	Shri Thaneswar Kalita (Selection Grade District Judge)	B.A., LL.M.	1.7.1963	12.03.1990	1.12.1997	Grade-III 1.12.1997 Grade-II 12.2.2009 Grade-I-11.2.2015 Selection Grade-01.08.2022	Grade - III-2.12.2002 Grade-II-	Principal Judge, Family Court, No.1,	31.7.2023	AS0084



31.	Shri Madhurya Narayan (Selection Grade District Judge)	B.Sc (Hons), LL.M.	18.8.1964	5.11.1992	5.5.2000	Grade-III-5.5.2000 Grade-II-21.2.2011 Grade-I-30.11.2016 Selection Grade-01.08.2022	Grade-III-11.5.2003 Grade-II-21.2.2013 30.11.2018	Presiding Officer, Industrial Tribunal, Guwahati	31.8.2024	AS0090
32.	Shri Darak Ullah (Selection Grade District Judge)	M.A., LL.B, Dip. CE, PGDHR	1.11.1964	13.3.1992	6.5.2000	Grade-III-6.5.2000 Grade-II-19.2.2011 Grade-I-23.11.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 Grade-II-19.2.2013 Grade-I-23.11.2018	Member, MACT, No 2, Kamrup(M), Guwahati	1.11.2024	AS0092
33.	Shri Abu Saleh Badrudduza Laskar (Selection Grade District Judge)	B.A., LL.B.	1.4.1969	11.11.94	12.5.2000	Grade-III-12.5.2000 Grade-II-28.2.2011 Grade-I-22.11.2016	Grade-III-13.12.2003 Grade-II-28.2.2013 Grade-I-22.11.2018	District and Sessions Judge, Charaideo	1.4.2029	AS0093
34.	Shri Abdul Hakim (Selection Grade District Judge)	M.A., LL.B.	1.7.1965	30.9.1991	1.12.1997	Grade-III-1.12.1997 Grade-II-19.8.2011 Grade-I-05.12.2016 Selection Grade-01.08.2022	Grade-III-2.12.2002 Grade-II-19.8.2013 Grade-I-5.12.2018	Member, MACT, No.3, Kamrup (M), Guwahati	1.7.2025	AS0094
35.	Smti Sharmila Bhuyan (Selection Grade District Judge)	M.A., LL.B.	1.8.1969	1994-95	5.5.2000	Grade-III-5.5.2000 Grade-II-5.9.2011 Grade-I-28.11.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 Grade-II-5.9.2013 Grade-I-28.11.2018	District and Sessions Judge, Lakhimpur, North Lakhimpur	1.8.2029	AS0095
36.	Shri Aminur Rahman (Selection Grade District Judge)	B.Sc, LL.M.	1.3.1967	23.9.1994	10.5.2000	Grade-III-10.5.2000 Grade-II-26.8.2011 Grade-I-13.12.2016 Selection Grade-01.08.2022	Grade-III-11.12.2000 3 Grade-II-26.8.2013 Grade-I-13.12.2018	Presiding Officer, Labour Court, Guwahati	1.3.2027	AS0096



42.	Shri Paban Chandra Kalita	B.A., LL.B.	1.3.1968	30.05.1994	20.4.2002	Grade-III- 20.4.2002 Grade-II- 27.6.2012 Grade-I- 30.01.2018	Grade-III- 20.04.2004 Grade-II- 27.6.2014 Grade-I- 30.01.2020	District and Sessions Judge, Dhubri	1.3.2028	AS0102
43.	Smti Roushan Ara Rahman	M.A., LL.M.	1.11.1972	10.09.1997	18.4.2002	Grade-III-18.4.2002 Grade-II- 27.6.2012 Grade-I- 03.02.2018	Grade-III- 18.04.2004 Grade-II- 27.6.2014 Grade-I- 03.02.2020	District and Sessions Judge, Karimganj	1.11.2032	AS0103
44.	Dr. Manash Barua	M.Sc., LL.B., Ph. D.	21.12.1968	11.09.1997	19.4.2002	Grade-III-19.4.2002 Grade-II- 3.7.2012 Grade-I- 09.02.2018	Grade-III- 19.04.2004 Grade-II- 3.7.2014 Grade-I- 09.02.2020	District and Sessions Judge, Nalbari	31.12.2028	AS0104
45.	Shri Utpal Rajkhowa	B.A., LL.M.	31.3.1971	03.09.1996	17.4.2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 09.02.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014 Grade-I- 09.02.2020	Registrar (Admn.), Gauhati High Court, Guwahati	31.3.2031	AS0105
46.	Smti Malika Dutta,	B.Sc, LL.B.	23.9.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 29.01.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014 Grade-I- 29.01.2020	Member, MACT, Karnup, Amingaon	30.9.2031	AS0106
47.	Smti Nirmali Talukdar	B.A., LL.M.	3.10.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I- 02.02.2018	Grade-III- 17.4.2004 Grade-II- Grade-I-	District and Sessions Judge,	31.10.2031	AS0107



53.	Smti Bobita Kshetry	B.A.(Hons.), LL. B.,	7.11.1972	02.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 25.6.2012 Grade-I- 06.02.2018	Grade-III- 17.04.2004 Grade-II- 25.6.2014 Grade-I- 06.02.2020	Member, MACT, Sonitpur, Tezpur	30.11.2032	AS0113
54.	Smti Barrali Mahanta	MA (Pol. Sc.) LL.B.	1.9.1968	307/1998- 99 dated 08.01.1999	17.04.2002	Grade-III-17.4.2002 Grade-II-20.7.2012 Grade-I- 09.02.2018	Grade-III 17.4.2002 Grade-II- 20.7.2014 Grade-I- 09.02.2020	Member, MACT, Goalpara	1.9.2028	AS0115
55.	Shri Romen Baruah	M.A., LL.M.	9.5.1972	05.12.1996	22.4.2002	Grade-III 22.4.2002 Grade-II- 9.7.2012 Grade-I- 19.04.2018	Grade-III- 22.04.2004 Grade-II- 9.7.2014 Grade-I- 19.04.2020	Registrar (Vigilance), Gauhati High Court, Guwahati	31.5.2032	AS0116
56.	Shri Chandranshu Chaturvedy (LDCE)	M.A. (Eng.), LL.B.	04.09.1974	15.09.2001	24.03.2004	Grade-III 24.3.2004 Grade-II-18.12.2012 Grade-I- 24.08.2018	Grade-III 24.3.2006 Grade-II- 18.12.2014 Grade-I- 24.08.2020	District and Sessions Judge, Chirang, Kajalgaon	30.09.2034	AS0129
57.	Shri Roushan Lal (LDCE)	B.Sc, LL.B.	25.1.1977	25.02.2003	24.3.2004	Grade-III-24.3.2004 Grade-II-24.12.2012 Grade-I-21.12.2018	Grade-III- 24.03.2006 Grade-II- 24.12.2014 Grade-I- 21.12.2020	District and Sessions Judge, Karbi Anglong, Diphu	31.1.2037	AS0126
58.	Shri Lohit Kumar Saikia	M.Com., LL.M	1.4.1967	14.08.1992	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I-30.01.2019	Grade-III- 17.04.2004 Grade-II- Grade-I-	District and Sessions Judge,	1.4.2027	AS0117



64.	Shri Biprajit Roy	B.A. (Hons.), LL.B.	2.5.1971	06.04.1999	24.3.2004	Grade-III- 24.3.2004 Grade-II- 20.12.2012 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 20.12.2014 Grade-I- 28.02.2021	Member, MACT, Dhubri	31.5.2031	AS0127
65.	Shri Kaushik Hazarka	B.A. LL.B.	1.2.1976	16.11.2000	24.3.2004	Grade-III- 24.3.2004 Grade-II- 11.01.2013 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 10.1.2015 Grade-I- 28.02.2021	Member, MACT, Nagaon	1.2.2036	AS0128
66.	Shri Pijush Pratim Bairagi	B.Com, P.G.D.M., LL.B.	31.3.1975	09.03.2000	24.3.2004	Grade-III- 24.3.2004 Grade-II- 19.12.2012 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 19.12.2014 Grade-I- 28.02.2021	Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati	31.3.2035	AS0130
67.	Smti Rubina Sarmah	B.Sc, LL.B.	08.11.1980	08.12.2010	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I- 08.03.2021	Addl. Sessions Judge-cum- Special Judge,POCSO (Golaghat)	30.11.2040	AS0373
68.	Smti Poli Katakai	B.A., LL.B.	25.01.1981	27.08.2004	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I- 08.03.2021	Addl. Sessions Judge-cum- Special Judge, POCSO,	31.08.2041	AS0374

69.	Shri Kalyanjit Saikia	B.A., LL.B.	30.10.1980	01.09.2006	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I-08.03.2021	Dhubri Additional District and Sessions Judge, Bijni	31.10.2040	AS0375
70.	Smti Angjeeta Mahanta	B.Sc, LL.B.	01.01.1982	03.09.2007	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I-08.03.2021	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon	01.01.2042	AS0376
71.	Smti. Mridu Chanda Bordoloi (LDCE)	M.A., LL.B	28.12.1976	03.08.2004	23.8.2006	Grade-III 23.8.2006 Grade-II-11.08.2014 Grade-I-25.10.2019	Grade III-23.08.2008 Grade-II-11.8.2016 Grade-I-25.10.2021	Judge, Designated Court, Assam, Guwahati	31.12.2036	AS0150
72.	Shri Rafique Ahmed Tapadar (LDCE)	B.A., LL.B.	10.01.1971	01.06.2002	24.03.2004	Grade-III 24.3.2004 Grade-II-25.03.2013 Grade-I-05.11.2019	Grade-III 24.3.2006 Grade-II-25.03.2015 Grade-I-05.11.2021	Registrar (Judicial), Gauhati High Court, Guwahati	31.01.2031	AS0135
73.	Shri Bablu Sutradhar SC	B.A., LL.B	1.1.1972	06.12.1997	17.4.2002	Grade-III 17.4.2002 Grade-II- 29.6.2012 Grade-I-23.03.2020	Grade-III-17.04.2004 Grade-II-29.6.2014 Grade-I-23.03.2022	District and Sessions Judge, West Karbi Anglog, Hamren	1.1.2032	AS0121
74.	Shri Ratnadip	M.A., LL.B.	19.10.1970	04.08.2001	24.3.2004	Grade-III-24.3.2004	Grade-III-	Member-	31.10.2030	AS0131

	Bhattacharjee					Grade-II- 6.04.2013 Grade-I-11.03.2020	24.03.2006 Grade-II- 6.4.2015 Grade-I- 11.03.2022	Secretary, Assam State Legal Services Authority, Guwahati		
75.	Shri Jaspal Singh	B.Sc(Hons.), LL.B.	23.03.1975	15.05.2002	24.3.2004	Grade-III-24.3.2004 Grade-II- 6.04.2013 Grade-I-6.03.2020	Grade-III- 24.03.2006 Grade-II- 6.4.2015 Grade-I- 06.03.2022	Addl. District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur	31.03.2035	AS0132
76.	Shri Subhrangsu Dhar	B. S. L., LL.B.	14.11.1977	16.07.2002	24.3.2004	Grade-III-24.3.2004 Grade-II- 8.04.2013 Grade-I-12.03.2020	Grade-III- 24.03.2006 Grade-II- 8.4.2015 Grade-I- 12.03.2022	Addl. District and Sessions Judge, Dibrugarh	30.11.2037	AS0133
77.	Smti Mummun B. Sarima	B.Sc, LL.B.	01.08.1976		24.3.2004	Grade-III- 24.3.2004 Grade-II-30.03.2013 Grade-I-07.03.2020	Grade-III- 24.03.2006 Grade-II- 30.3.2015 Grade-I- 07.03.2022	Addl. Sessions Judge-cum- Special Judge, POCSO, Amingaon	01.08.2036	AS0134
78.	Shri Subhabrata Dutta	M.Sc, LL.B.	04.04.1969	November, 2007	24.3.2004	Grade-III-24.3.2004 Grade-II-12.04.2013 Grade-I-25.03.2020	Grade-III- 24.03.2006 Grade-II- 12.4.2015 Grade-I- 25.03.2022	Addl. District and Sessions Judge, Goalpara	30.04.2029	AS0137
79.	Shri Sujit Kumar	B.Sc, LL.B	2.5.1967	18.11.1996	17.4.2002	Grade-III 17.4.2002	Grade-III-	Addl. District	31.5.2027	AS0120

	Ghosh						Grade-II- 21.6.2012 Grade-I-26.02.2021	17.04.2004 Grade-II- 21.6.2014 Grade-I 26.02.2023	and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati		
80.	Smti Farhana Sultana	B.Sc (Hons.), LL.B.	13.2.1972	15.12.1997	24.3.2004	Grade-III-24.3.2004 Grade-II-05.02.2014 Grade-I-01.03.2021	Grade-III- 24.03.2006 Grade-II- 5.2.2016 Grade-I 01.03.2023	Grade-III- 24.03.2006 Grade-II- 3.2.2016 Grade-I 01.03.2023	Addl. District and Sessions Judge, Nalbari	28.02.2032	AS0139
81.	Shri Nityananda Talukdar	B.A. (Major), LL.B.	18.04.1966	20.09.1995	24.3.2004	Grade-III-24.3.2004 Grade-II-03.02.2014 Grade-I-01.03.2021	Grade-III- 24.03.2006 Grade-II- 3.2.2016 Grade-I 01.03.2023	Grade-III- 24.03.2006 Grade-II- 3.3.2016 Grade-I 01.03.2023	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati	30.04.2026	AS0140
82.	Smti Rashmita Das (SC)	B.A., LL.B.	30.11.1976	13.08.2002	24.3.2004	Grade-III-24.3.2004 Grade-II-03.03.2014 Grade-I-01.03.2021	Grade-III- 24.03.2006 Grade-II- 3.3.2016 Grade-I 01.03.2023	Grade-III- 24.03.2006 Grade-II- 3.3.2016 Grade-I 01.03.2023	Addl. Sessions Judge-cum- Special Judge, POCSO, North Lakhimpur	30.11.2036	AS0142
83.	Shri Joydev Koch (ST)P	B.A., LL.M.	01.11.1973	18.09.2002	18.5.2004	Grade-III-18.5.2004 Grade-II-10.03.2014 Grade-I-26.02.2021	Grade-III- 24.03.2006 Grade-II- 10.3.2016 Grade-I 26.02.2023	Grade-III- 24.03.2006 Grade-II- 10.3.2016 Grade-I 26.02.2023	as Addl. District and Sessions Judge, FTC, Kokrajhar	01.11.2033	AS0143
84.	Smti Gitalli Rabha ST(P),.	B.A. (Hons), LL.B	30.1.1978		24.3.2004	Grade-III 24.3.2004 Grade-II-11.08.2014	Grade III- 24.03.2006	Grade III- 24.03.2006	Addl. District and Sessions	31.1.2038	AS0145

							Grade-I-04.02.2021	Grade-II-11.8.2016 Grade-I-04.02.2023	Judge, No.1, Nagaon		
85.	Smti Tasfia Hussain	B.A., LL.B.	9.12.1976	12.08.2002	28.7.2004	Grade-III 28.7.2004 Grade-II-07.08.2014 Grade-I-09.02.2021	Grade III-28.07.2006 Grade-II-7.8.2016 Grade-I-09.02.2023	Addl. District and Sessions Judge, Silchar, Cachar	31.12.2036	AS0149	
86.	Shri Yusuf Azaz	B.Sc (Major), LL.B.	18.08.1977	22.12.2003	24.8.2006	Grade-III 24.8.2006 Grade-II-04.08.2014 Grade-I-01.03.2021	Grade III-24.08.2008 Grade-II-4.8.2016 Grade-I-01.03.2023	Addl. District and Sessions Judge, Barpeta	31.08.2037	AS0152	
87.	Smti. Nazmee Ayssha Ahmed (LDCE)	B.A., LL.B.	24.01.1973	15.11.2003	28.8.2006	Grade-III 28.8.2006 Grade-II-11.08.2014 Grade-I-01.03.2021	Grade III-28.08.2008 Grade-II-11.8.2016 Grade-I-01.03.2023	Addl. Sessions Judge-cum-Special Judge, POCSSO, Sivasagar	31.01.2033	AS0156	
88.	Dr. Mahmud Hussain Barbhuiya	B.A., LL.M., Ph.D.	30.01.1974		24.03.2004	Grade-III-24.3.2004 Grade-II-16.09.2013 Grade-I-17.05.2021	Grade-III-24.03.2006 Grade-II-16.9.2015	Addl. District and Sessions Judge, Hailakandi	31.01.2034	AS0138	
89.	Shri Anil Kumar Basfor, (SC),	B.A., LL.M.	25.01.1971		24.3.2004	Grade-III-24.3.2004 Grade-II-10.03.2014 Grade-I-03.05.2021	Grade-III-24.03.2006 Grade-II-10.3.2016	Addl. District and Sessions Judge, FTC, Rangla	31.01.2031	AS0141	

90.	Shri Anurag Jintoo Borah	B.Sc (Hons.), LL.M., MCA & Certificate in Cyber-Law (online)	17.07.1974		23.8.2006	Grade-III 23.8.2006 G Grade-I-03.05.2021 Grade-II-08.08.2014	Grade III-23. Grade-II-08.08.2016 08.2008	Addl. District Judge, Jorhat and Sessions	31.07.2034	AS0153
91.	Shri Debashish Saikia	B.Com, LL.B.	30.09.1975		24.8.2006	Grade-III 24.8.2006 Grade-II-11.08.2014 Grade-I-10.05.2021	Grade III-24.08.2008 Grade-II-11.08.2016	Addl. Sess. Judge-cum-Special Judge, POCSO, Barpeta	30.09.2035	AS0154
92.	Smti Audri Bhattacharyya	B.Sc, LL.B.	18.05.1977		28.8.2006	Grade-III 28.8.2006 Grade-II-06.08.2014 Grade-I-05.05.2021	Grade III-28.08.2008 Grade-II-06.08.2016	Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati	31.05.2037	AS0158
93.	Shri Rajesh Kumar Todi	B.Com(Hons.), LL.B.	09.12.1971		28.8.2006	Grade-III 28.8.2006 Grade-II-06.08.2014 Grade-I-06.05.2021	Grade III-28.08.2008 Grade-II-06.08.2016	Addl. District and Sessions Judge, FTC, Margherita	31.12.2031	AS0160
94.	Shri Syed Burhanur Rahman	M.A. (History), LL.B.	26.06.1980		21.06.2021	Grade-I-21.06.2021 (Direct Recruit)		Addl. District and Sessions Judge, Dhubri	30.06.2040	AS0458
95.	Shri Sushil Kumar Kabra	B.Com, LL.B.	20.10.1979		21.06.2021	Grade-I-21.06.2021 (Direct Recruit)		Addl. District and Sessions Judge, FTC, Dibrugarh	31.10.2039	AS0459

96.	Shri Bhupen Kumar Nath, (LDCE)	B.Sc, LL.B., B.C.J.	01.07.1979		05.04.2010	Grade-III- 05.04.2010 Grade-II-11.03.2016 Grade-I-01.11.2021	Grade III- 05.04.2012 Grade-II- 11.3.2018	Addl. District and Sessions Judge, FTC, Abhayapuri	01.07.2039	AS0185
97.	Smti Ipsita Borthakur, (LDCE)	B.A. (Hons.), LL.B.	17.08.1982		05.04.2010	Grade-III- 05.04.2010 Grade-II-11.12.2015 Grade-I-28.10.2021	Grade III- 05.04.2012 Grade-II- 11.12.2017	Addl. Sessions Judge-cum- Special Judge, POCSO, Nagaon	31.08.2042	AS0181
98.	Shri Nisanta Goswami, (LDCE)	B. Com. LL.B	01.03.1980		03.04.2010	Grade-III- 03.04.2010 Grade-II-24.08.2015 Grade-I-01.11.2021	Grade III- 03.04.2012 Grade-II- 24.08.2017	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur	01.03.2040	AS0179
99.	Shri Narayan Kuri, (LDCE)	B. Com., LL.M	07.05.1977		04.04.2010	Grade-III- 04.04.2010 Grade-II-25.08.2015 Grade-I-01.11.2021	Grade III- 04.04.2012 Grade-II- 25.08.2017	Addl. District and Sessions Judge, FTC, Barpeta	31.05.2037	AS0177
100.	Shri Kaushik Kumar Sharma (LDCE)	B.Com, LL.M.	12.01.1980		05.04.2010	Grade-III- 05.04.2010 Grade-II-05.01.2016 Grade-I-24.11.2021	Grade III- 05.04.2012 Grade-II- 5.1.2018	Registrar cum Principal Secretary to Hon'ble the Chief Justice	31.01.2040	AS0186
101.	Smti. Tripti Ari (LDCE)	M.Sc (Zoology), LL.B.	19.03.1976		24.8.2006	Grade-III 24.8.2006 Grade-II-06.08.2014 Grade-I- 24.8.2016	Grade III- 24.08.2008 Grade-II- 6.8.2016	Addl. District and Sessions Judge, FTC, karimganj	31.03.2036	AS0159

102.	Smti Chitra Rani Saikia (LDCE)	M.A., LL.M.	01.05.1973		03.04.2010	Grade-III-03.04.2010 Grade-II-11.01.2016 Grade-I-	Grade III-03.04.2012 Grade-II-11.1.2018	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia	01.05.2033	AS0189
103.	Shri Nilkamal Das (LDCE)	B.A. (Hons.), LL.B.	01.01.1978		05.04.2010	Grade-III-05.04.2010 Grade-II-26.08.2015 Grade-I-	Grade III-05.04.2012 Grade-II-26.8.2017	Addl. District and Sessions Judge, No.2, Nagaon	01.01.2038	AS0178
104.	Smti Rini Bharali	M.A, LL.B.	30.11.1967		24.4.2002	Grade-III 24.4.2002 Grade-II- 9.7.2012	Grade-III-24.04.2004 Grade-II-9.7.2014	Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu	30.11.2027	AS0114
105.	Shri Jayanta Kumar Das SC,	B.Sc, LL.B.	16.1.1967		18.4.2002	Grade-III 18.4.2002 Grade-II- 28.6.2012	Grade-III-18.04.2004 Grade-II-28.6.2014	Addl. District and Sessions Judge, FTC, Tinsukia	31.1.2027	AS0122
106.	Shri Narayan Upadhyaya (Direct Recruit)	B.A., LL.B.	01.03.1977		30.05.2022	Grade-I- 30.05.2022		Addl. District and Sessions Judge, FTC, Cachar, Silchar	01.03.2037	AS01487
107.	Shri Ranju Medhi	B.Sc, LL.B.	21.02.1970		24.3.2004	Grade-III-24.3.2004 Grade-II-01.04.2013	Grade-III-24.03.2006 Grade-II-1.4.2015	Addl. District and Sessions Judge, Sonitpur, Tezpur	28.02.2030	AS0136

108.	Smti Manju Bordoloi, ST(P),	M.A., LL.B.	29.6.1969		24.3.2004	Grade-III 24.3.2004 Grade-II-05.08.2014	Grade III- 24.03.2006 Grade-II- 5.8.2016	Addl. Dist. & Sessions Judge, FTC, No.4, Kamrup (M), Guwahati	30.6.2029	AS0146
109.	Shri Mridul Kumar Saikia, ST(P)	B.A. (Eng.), LL.B.	30.1.1972		24.3.2004	Grade-III 24.3.2004 Grade-II-05.08.2014	Grade III- 24.03.2006 Grade-II- 5.8.2016	Addl. District and Sessions Judge, FTC, Sivasagar	31.1.2032	AS0147
110.	Shri Kumud Chandra Boro, ST (P)	M.A., LL.B.	1.10.1966		18.4.2002	Grade-III 18.4.2002 Grade-II-07.08.2014	Grade III- 18.04.2004 Grade-II- 7.8.2016	Addl. District and Sessions Judge, No.3, Nagaon	1.10.2026	AS0144
111.	Smti Sabeena Mazumdar	M.A., LL.M.	14.2.1971		24.3.2004	Grade-III-24.3.2004 Grade-II-02.01.2017	Grade-III- 24.3.2006 Grade-II- 2.1.2019	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi	28.02.2031	AS0168
112.	Shri Mukul Chetia	B.A. (History), LL.B., M.A. (History), P.G.D. (IRPM), PG Certificate (French), Dip in Management.	18.12.1975		24.8.2006	Grade-III 24.8.2006 Grade-II-08.08.2014	Grade III- 24.08.2008 Grade-II- 8.8.2016	Addl. District and Sessions Judge, Bilasipara	31.12.2035	AS0155
113.	Smti. Ranjita Agarwalla	B.A., LL.B.	31.12.1979		28.8.2006	Grade-III 28.8.2006 Grade-II-14.08.2014	Grade III- 28.08.2008 Grade-II- 14.8.2016	Addl. District and Sessions Judge, Udalguri	31.12.2039	AS0157

114.	Shri Abhijeet Kumar Baruah	B. Sc. (M), PGDBA, LL.M	03.01.1978			28.8.2006	Grade-III 28.8.2006 Grade-II-12.8.2014	Grade III- 28.08.2008 Grade-II- 12.8.2016	Addl. District and Sessions Judge, Kamrup, Amingaon	31.01.2038	AS0161
------	-------------------------------	----------------------------	------------	--	--	-----------	---	--	---	------------	--------

GRADATION LIST OF GRADE-II OFFICERS OF THE ASSAM JUDICIAL SERVICE  
ARRANGED ACCORDING TO SENIORITY AS ON

**1<sup>ST</sup> JUNE, 2023**